

SH. VIRENDER SINGH, DISTRICT & SESSIONS JUDGE, SHIMLA H.P.



Born on 14th November at Solan, District Solan H.P. Did initial schooling from Shimla and Kinnaur. Passed Matriculation Examination from Government Shamsher High School, Nahan. Thereafter, did B.A. from Govt. College Una and LL.B. from Devi Ahilya University, Indore. Enrolled as member of Bar Council of Punjab and Haryana in September 1991 and started practice in District Courts Yamunanagar at Jagadhari in 1992.

Was appointed in Higher Judicial Services as Additional District & Sessions Judge in the year 2006 and assumed the charge, as such, on 07.12.2006 at Una. Became District & Sessions Judge, Chamba and remained posted as such w.e.f. 22.04.2008 to 06.11.2008. Transferred and posted as District & Sessions Judge, Una w.e.f. 07.11.2008 to 03.06.2009. Thereafter, transferred and posted as Registrar Inspection in Hon'ble High Court. Transferred and posted as District & Sessions Judge Kullu w.e.f. 04.03.2010 to 31.05.2011. Transferred and posted as District & Sessions Judge, Mandi w.e.f. 31.05.2011 to 09.05.2013. Thereafter, remained posted as District & Sessions Judge Kangra at Dharamshala w.e.f. 09.05.2013 to 31.08.2013.

Thereafter, posted as Member Secretary, Himachal Pradesh State Legal Services Authority, assumed charge on 02.09.2013 and remained there up-to on 01.10.2014. Thereafter, posted as District & Sessions Judge, Shimla Civil and Sessions Division at Shimla and assumed the charge as such on 01.10.2014.

SH. VIRENDER SHARMA, DISTRICT & SESSIONS JUDGE (FOREST), SHIMLA H.P.



Born on 13th September, 1964. Studied at Shimla. Did LL.B, and LL.M from Himachal Pradesh University, Shimla. Was awarded gold medals for standing first in LLB in the university. Cleared NET/UGC fellowship examination (Law). Remained Secretary, Students Council, of H.P. University and also member of the Executive Council and the University Court. Qualified the Himachal Pradesh Judicial Service Examination and joined as Sub-Judge at Rohru on 01.10.1990. Served as Sub-Judge at Palampur, Dharamshala, Kangra, Sundernagar and Shimla and as CJM at Kinnaur, Lahaul & Spiti and Mandi. Promoted as ADJ in July 2010 and worked in that capacity at Shimla and Solan and as District and Sessions Judge, at Kinnaur and Kullu. Worked as Registrar (Rules), in the Registry of the Honble High Court since July, 2015. Had the privilege of working as the Officiating Registrar of Himachal Pradesh National Law University, Shimla at Ghandal on its inception. Also worked as President, District Consumer Forum Mandi, Kullu and Lahaul & Spiti at Mandi. Joined as District and Sessions Judge (Forests), Shimla on 23rd Sep 2017.

SH. MADAN KUMAR , ADDITIONAL DISTRICT AND SESSIONS JUDGE-I, SHIMLA H.P.



Born on 8th March, 1969 in Village Rajiar, Tehsil and District Hamirpur, Himachal Pradesh in the house of Late Sh. K. R. Sharma and Smt. Bhagwati Devi. Did schooling from Lala Memorial Senior Secondary School Dera Parol, Hamirpur, B.A from Government Degree College Chaura Maidan, Shimla, LLB from MDS University Ajmer, PGDM & LW, BJMC from the Himachal Pradesh University and LLM from Kurukshetra University, Enrolled as an Advocate with the Himachal Pradesh Bar Council in 1995 and joined the High Court Bar Association, Remained in practice till 1999.

Thereafter, selected as Judicial Officer and joined as Sub Judge –cum- Judicial Magistrate and worked as such in Court No. II, Dehra, Court No. II Nurpur, Indora, District Kangra and Nalagarh. During the posting at Nalagarh, District Solan, promoted as Civil Judge (Senior Division) on 19.7.2006 and continued their till the posting at Theog in August 2009. On 15.6.2012, joined as Civil Judge (Senior Division) -cum- Chief Judicial Magistrate, Mandi. Worked as Addition Secretary (Law) to the Government of Himachal Pradesh w.e.f. 20-5-2013 to 30-9-2014. Remained C.J.M -cum- Civil Judge (Sr. Division) in Shimla w.e.f 1.10.2014 to 16.12.2014. On Promotion joined as Additional District & Sessions Judge (II), Mandi on 17-12-2014. Remained there up till 05.05.2016 and joined Una as Addl. District & Sessions Judge-I on 11.05.2016. Thereafter, transferred and posted as Additional District & Sessions Judge-I, Shimla.

MS. APARNA SHARMA, ADDITIONAL DISTRICT AND SESSIONS JUDGE-II, SHIMLA



Born on 8th November 1964 in Village Baggi, District Mandi, Himachal Pradesh. I got my education from Govt. Higher Secondary School, Mandi and did B.Sc. from St. Bede's College, Shimla and L.L.M. from H.P. University, Shimla. I practiced as an advocate at Shimla for 14 years from 1986 to 2000 in District Courts and Hon'ble High Court of H.P. I was selected to the H.P. Judicial Service on 11th December 2000 and joined as Sub Judge - cum - Judicial Magistrate 1st class (Court No. 2), Hamirpur. I was posted as such at Mandi and Nurpur. I was promoted to the post of Civil Judge (Sr. Div.) - cum - JMJC in February 2009 at Nahan. I joined as Civil Judge (Sr. Division) - cum -JMJC(I), Hamirpur on 6th August 2009 and worked as such till 7th May, 2010 and at Una till 6th July, 2012. On my transfer to Kangra, I joined as Civil Judge (Sr. Div)-Cum-JMJC(I), Kangra on 18-07-2012 and remained posted as such till 13-05-2013. On my placement as Chief Judicial Magistrate, I was transferred

and posted as Civil Judge(Sr.Divn)-cum Chief Judicial Magistrate Chamba and joined as such on 20-05-2013.On promotion assumed the charge of Addl. District and Sessions Judge-II Shimla. My hobby is reading books.

**SH. BARINDER THAKUR , ADDITIONAL DISTRICT AND SESSIONS JUDGE
(SPECIAL JUDGE C.B.I. COURT) SHIMLA**



Born on 10th of March, 1965. Completed matriculation from St. Lukes High School Solan. Completed Graduation from Degree College Solan (B.S.C. Medical). Passed Bachelor of Law (L.L.B.) from Himachal Pradesh University in the year 1989. Started practicing as an Advocate at Solan and Rajgarh (District Sirmour) from the year 1990 till 7.6.1999. Selected in Himachal Pradesh Judicial Services in the year 1999 and was appointed as Sub Judge -cum- Judicial Magistrate 1st Class, Chamba, (HP) on 6th of May, 1999 and thereafter, served as such at different places in the State of Himachal Pradesh. In the year 2001 in the month of April transferred and posted as Sub Judge -cum- Judicial Magistrate 1st Class to Chachoit at Gohar, District Mandi, (HP). At this place served from 20.4.2001 till 24.3.2004 and thereafter transferred to Arki Tehsil Arki, District Solan, (HP) and served at this place from 25.3.2004 till March, 2007. During this period promoted as Civil Judge (Senior Division). In the month of April, 2007 transferred to Shimla at Court No.1 and served in this Court till July, 2009. Thereafter transferred to Court No. 3 at Shimla and served there till 22.11.2009. From Shimla transferred to Nurpur, District Kangra, (HP) Court No.1 and served there from 23.12.2009 till 19.5.2010. From Nurpur transferred to Kandaghat, District Solan and served from 20.5.2010 to 11.6.2012. Thereafter transferred to Hamirpur and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate. Remained as such at Kullu till 30.9.2014 and thereafter transferred and posted as Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate, Kangra at Dharamshala since 1.10.2014. On promotion assumed the charge of Addl. District and Sessions Judge-cum-Special Judge C.B.I. Shimla .

**SH. RANJEET SINGH, SENIOR CIVIL JUDGE -CUM-CHIEF JUDICIAL MAGISTRATE ,
SHIMLA H.P.**



Sh. Ranjeet Singh born at Sihunta, District Chamba, H.P Passed matriculation from Government Senior Secondary School Sihunta District Chamba H.P in the year 1989, 10+2 in the year 1991. Did Graduation from Government Post Graduate College Dharamshala, Distt. Kangra in the year 1994. Passed L.L.B from Himachal Pradesh University, Shimla in the year 1997. Started practicing as an Advocate in the High Court of Himachal Pradesh in the year 1997 and was appointed as sub Judge-cum-Judicial Magistrate at Nahan, District Sirmour on 17th September, 2002 after undergoing training on selection for HPJS in the year 2002. Thereafter posted as Sub Judge-cum-JMIC in the court No. 3 Mandi, Chachiot at Gohar, District Mandi, H.P and at Manali, Distt. Kullu, H.P. Thereafter, posted as Civil Judge(Senior Division)-cum-Additional Chief Judicial Magistrate Court No. 1 Ghumarwain, District Bilaspur, H.P. from 20-05-2010 to 07-05-2013 and also as such in the Court No. 1 Sundernagar Distt. Mandi, H.P. from 17-05-2013 to 24-04-2014. ,On placement as Chief Judicial Magistrate was transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Lahul-Spiti at Kullu from 24.4.14 to 30.9.14. On transfer joined as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate,Una on 01.10.14.On transfer assumed the charge of Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Shimla on 22.12.2014.

MS. GURMEET KAUR, SENIOR CIVIL JUDGE, COURT NO. 1, SHIMLA



Born on 17th March 1980 at Shimla. I did my matriculation and Senior Secondary from Dayanand Public School, Shimla in 1998 and thereafter I did my graduation in commerce from R.K.M.V. College, Lakkar Bazaar Shimla in 2001. I passed my L.L.B. From H.P. University in the year 2004. Thereafter, I joined practice as an Advocate and enrolled with the Bar Counsel of Shimla in September, 2004 and side by side, I also started making preparation for the entrance exam of H.P. Judicial Services, with the blessing of god and my parents and with lot of hard work so done by me, I got selected in H.P. Judicial Services on 25th October, 2005. My first place of posting was at Court No.4 Mandi as Civil Judge (Jr. Div.)-cum-JMIC and from there I was

transferred to Court No.3 at Mandi itself on the same post in April, 2008 and I remained in District Mandi till July 2009, from where I was transferred on the same post at Kasauli, Court No.2 and remained there till 7th July, 2012. Thereafter I was transferred on the same post to Bilaspur and remained there till 25-04-2014. Got posted as Civil Judge (Sr. Divn.) -cum ACJM, Court No. I, Hamirpur , H.P. On transfer posted as Civil Judge (Sr. Divn.) -cum ACJM, Court No. I, Shimla .

SH. AMARDEEP SINGH THAKUR, SENIOR CIVIL JUDGE , COURT NO.(II), SHIMLA.(H.P.)



Born on 26th February 1981. Hails from Village Lahon, P.O. Sari Molag, Tehsil Jaisinghpur, Distt. Kangra H.P. Now settled in Panchkula, Haryana. Passed Matriculation in the year 1996 from G.M. Sr. Sec. School, Sector 16, Chandigarh. Received higher secondary education from DAV College Chandigarh. Graduated in Management (BBA) from GCM, Sector- 11 Chandigarh in the year 2001. Did LLB and LLM from Punjab University, Chandigarh. Practiced law in the Hon'ble High Court of Punjab and Haryana at Chandigarh and District Courts, Panchkula. Joined Himachal Pradesh Judicial Services as Civil Judge (Jr.Divn) in the year 2010. Remained posted as Civil Judge (Jr.Divn)-cum-JMIC at Mandi, Chamba and Baijnath. Remained posted as Mobile Traffic Magistrate, Kangra and Una, at Dharamshala since 12.1.2016. On promotion , posted as Civil Judge (Sr. Division)-cum-ACJM II Shimla .

MS. AKSHI SHARMA, CIVIL JUDGE COURT NO. 3, SHIMLA (H.P.)



Ms. Akshi Sharma, presently, Civil Judge (Jr. Divn.)-cum-JMIC, IV Shimla. Born to Sh. Rakesh Kumar Sharma and Smt. Padma Sharma on 29-03-1984 in the town of Mandi, Himachal Pradesh. Schooling at Our Lady of the Snow's High School, Kullu and Sacred Heart School, Dharamshala, I matriculated from Anglo Sanskrit Model School, Mandi, in 1999. Attended St. Bede's College, Shimla to complete Senior Secondary in humanities, till 2002, when I cleared the entrance exam to pursue five years' integrated course in law and humanities from The Army Institute of Law, Mohali. Graduated law with a combined degree of B.A. LI.B. in 2006. I cleared Himachal Pradesh Judicial Service Examination in 2008, to join the services on 21st of June, 2010, by when I had completed my post graduation in law from Kurukshetra

University. I remained stationed at Shimla during training and then as Civil Judge (Jr. Div.)-cum-JMIC, V Shimla, during the initial 3 years of my service, where after I have been stationed at Dehra Gopipur since, my joining on 20th of May, 2013, on being posted as such. Assumed the charge of Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 4, Shimla on 05-06-2015. Thereafter, transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 3 and assumed the charge on 14.01.2016.

MS. ABHA CHAUHAN, CIVIL JUDGE, COURT NO. 4, SHIMLA (H.P.)



Born in the family of Sh. Balbir Chauhan and Smt. Sushma Chauhan. Ms. Abha Chauhan belong to Tehsil Rohru, District Shimla. She obtained B.A.L.L.B(Hons.) degree from University Institute of Legal Studies, Shimla in 2010, thereafter, completed LLM Degree with a Gold Medal from H.P University in the year 2012. Qualified UGC-NET(Law) with the JRF in 2012. Joined H.P Judicial Academy, Shimla on 21.12.2013 after qualifying the H.P Judicial Service Examination 2013 for the induction training programme. Assumed charge as Civil Judge(Jr. Div.)-cum- JM at Court No. 2, Solan District Court on 24.4.2014. Remained posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 5 , Shimla. Thereafter, transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 4 and assumed the charge on 11.07.2017.

MS. KANIKA GUPTA, CIVIL JUDGE, COURT NO. 5, SHIMLA (H.P.)



Born on 20.11.1986 in the family of Sh. B.M. Gupta and Smt. Neelam Gupta . Did matric from Sacred Heart Convent, Tara Hall School in the year 2003 and plus two from Chapslee School in the year 2005. Completed B.A. LL.B(Hons) (Gold Medalist) from Ava Lodge Shimla affiliated to Himachal Pradesh University. Qualified LL.M. from Himachal Pradesh University in the year 2012. Qualified UGC Net in the year 2013. Worked as Asst. Professor in IEC University Baddi from Aug 2014 to Dec 2014. Worked as Assistant District Attorney from Dec 2014 to July 2015. Stood FIRST in the Himachal Pradesh Judicial Services examination and got posted as Civil Judge (Jr. Divn.)-cum-JM , Court No. 6 , Shimla on 14.01.2016. Thereafter, transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 5 and assumed the charge on 11.07.2017.

MS. SONAL THAMA, CIVIL JUDGE, COURT NO. 6, SHIMLA (H.P.)



Ms. Sonal Thama, presently, Civil Judge-Cum-Judicial Magistrate First Class, VI Shimla, H.P. Born to Mr. Suresh Kumar Thama and Mrs. Usha Thama in the city of Chandigarh. Originally, belong to Kalka, Haryana. Matriculated from Sophia Convent School, Kalka and completed Higher Secondary in commerce from DAV Hansraj Public School, Panchkula. Graduated from MCM DAV College, Chandigarh in Psychology Honours. Thereafter, pursued and graduated Law from the Department of Laws, Panjab University, Chandigarh. Practised Law in District Courts, Panchkula and meanwhile Mastered in Law from Kurukshetra University. Qualified the Himachal Pradesh Judicial Service Examination in the year 2015 and soon after underwent induction training at Himachal Pradesh Judicial Academy from 24th of July 2015 till 14th of January 2016. Thereafter, got posted as Civil Judge (Junior Division)-cum-Judicial Magistrate, VIII, at Shimla and assumed charge on 14th of January 2016. Thereafter, posted as Civil Judge-Cum-JMIC, VI at Shimla and assumed charge on 11th of July 2017.

MS. DEEPALI GAMBHIR , CIVIL JUDGE, COURT NO. 7, SHIMLA (H.P.)



Born on Feb 12, 1987 at Yamuna Nagar, in Haryana. Done my secondary education from Sacred Heart Convent Sr. Secondary School, Jagadhari and Senior Secondary from Spring Fields Public School in 2005 and served as head girl there. Did my Bachelor's in Commerce from Mukand Lal National College, Yamuna Nagar in 2008. Thereafter, I did my graduation in law from Panjab University, Chandigarh, in 2011. Enrolled at Bar Counsel of Punjab & Haryana in August, 2011. Passed Himachal Pradesh Judicial Services Examination in 2015 and joined the judicial services on 24th July 2015. thereafter, on 16th January 2016 I was posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate at Court No.4, Hamirpur, H.P. Thereafter, transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. VII , Shimla.

MS. VATSALA CHAUDHARY, CIVIL JUDGE, COURT NO. 8, SHIMLA (H.P.)



Born to Hon'ble Shri Justice Dharam Chand Chaudhary and Smt Promila Chaudhary at Shimla. Belongs to Village and Post Office Lohara, Tehsil Balh, District Mandi, Himachal Pradesh. Did Matriculation from DAV Centenary Public School, Mandi in the year 2006 and Plus two from St. Bedes College, Shimla in the year 2008. Did Bachelor's in Technology (BTech) from the Institute of Engineering and Technology, Lucknow (UP) in the year 2012. Thereafter, did L.L.B from Panjab University, Chandigarh in the year 2015 and presently pursuing L.L.M. from Kurukshetra University.

Joined H.P. Judicial Services in the Cadre of Civil Judge-cum-Judicial Magistrate in the year 2016 and after undergoing induction training from H.P. Judicial Academy, Ghandal, Shimla, posted as Civil Judge-cum-Judicial Magistrate in Court No. 8, Shimla. Assumed charge as such on 11.07.2017.

SH. HARMESH KUMAR, SENIOR CIVIL JUDGE, THEOG, DISTRICT SHIMLA, H.P.



Born on 24th November, 1975. Did initial schooling from Daulatpur Chowk. Passed Matriculation Examination from Government High School Pirthipur, Tehsil Amb. Thereafter, passed Graduation from D.A.V. College Daulatpur Chowk, LL.B from Punjab University Chandigarh in the year 1999. Thereafter for six years practised as an advocate in civil and revenue matters up to October, 2005. Joined Himachal Pradesh Judicial Services in October, 2005. Remained posted as Civil Judge (Jr. Divn.)-cum JMIC Court No. 6, Court No. 5 Shimla, Nurpur and Arki. On promotion joined as Civil Judge (Sr. Divn.)-cum Additional Chief Judicial Magistrate Court No. (1), Rohru in the month of April 2014. On transfer joined as such at Theog on 22.07.2015.

SH.VIVEK KAISTH CIVIL JUDGE, CHOPAL, DISTRICT SHIMLA, H.P.



Born in the family of Sh. T. S. Kaisth (Retd. District Judge) and Smt. Shila Kaisth (Retd. Govt. School Principal). Did matriculation from Chapslee School, Shimla. Thereafter, graduated from D.A.V. College Chandigarh in the year 2007. Obtained Degree in Law from H.P.U. Shimla in the year 2010. Got enrolled as an advocate in the same year. Did LL.M. from Kurukshetra University in the year 2013.

	<p>Qualified the H.P. Judicial Services examination in the year 2013. After undergoing induction training joined as Civil Judge (Jr. Divn.) in Court No. 3, Amb District Una on 25.04.2014 and remained as such till 02.01.2017. Thereafter, got transferred to Court No. 2, Amb and remained there till 10.07.2017. On subsequent transfer to Chopal in District Shimla joined as Civil Judge (Jr. Divn.), Chopal on 24.07.2017.</p>
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SH. AJAY KUMAR, CIVIL JUDGE, JUBBAL, DISTRICT SHIMLA, H.P.



Born on April 14, 1988 in the family of Sh. Om Chand & Smt. Sarla Devi at Karyal, District: Mandi, H.P. Did schooling from G.S.S.S. Cholthara, BA LLB (Hons.) from University Institute of Legal Studies, Ava Lodge, Shimla. Enrolled as an Advocate in the Bar Council of H.P. in 2010. Joined HP Judicial Service on 21.12.2013 as Civil Judge (Jr. Div.)-cum-Judicial Magistrate after qualifying HP Judicial Service Examination 2013. Subsequently assumed charge of Civil Judge (Jr. Div.)-cum-Judicial Magistrate, Court No.4, Hamirpur on 25.04.2014. Thereafter joined as Civil Judge(Jr Div)-cum JMIC Court No-4,Una on 25-7-15. On transfer from Court No-4,Una now joined as Civil Judge (Jr. Div)-cum JMIC Court No-I on 16.1.16. Thereafter transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Jubbal Shimla.

SH. RAMNIK SHARMA , SENIOR CIVIL JUDGE, ROHRU, DISTRICT SHIMLA, H.P.



Born on 20th April, 1979 at place Summer Hill, Shimla. Passed matriculation examination from S.D. Senior Secondary School, Shimla. Did Graduation from H.P. University evening College Shimla. Did L.L.B. from H.P. University, Shimla. Practiced as an Advocate at Hon'ble High Court of Himachal Pradesh and H.P. State Administrative Tribunal for three years. Posted as Civil Judge (Jr. Div.) –cum- JMIC at Ponta Sahib in the month of August, 2006, Remained posted as Civil Judge (Jr. Div.) –cum- JMIC at Ponta Sahib, Arki and Ghumarwin and Court No. 2, Mandi. Joined as Civil Judge (Jr. Div.) – cum- JMIC Court No. 1, Mandi H.P. on 04-06-2013 (afternoon) and then transferred and posted as Civil Judge (Jr. Div.) –cum- JMIC Court No. 2, Mandi on 30.12.2013. On promotion, transferred and posted as Civil Judge (Sr. Div.)-cum-ACJM, Court No. 1, Rohru on 21.07.2015 .

**Sh. JASPREET MINHAS, CIVIL JUDGE, COURT NO. 2, ROHRU, DISTRICT SHIMLA,
(H.P.)**



Born on 02.02.1992 in the family of Sh. Amarjit Singh and Smt. Asha Kiran. Matriculated from Mount Carmel School, Mehtiana in 2008. Completed Senior Secondary Education from Mount Carmel School, Chandigarh in 2010. Graduated from RGNUL, Patiala in 2015. Joined H.P. Judicial Academy, Shimla on 03-01-2017 for the induction training programme. Assumed charge as Civil Judge-cum-JM, Court No 2, Rohru, District Shimla on 13-07-2017.